

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

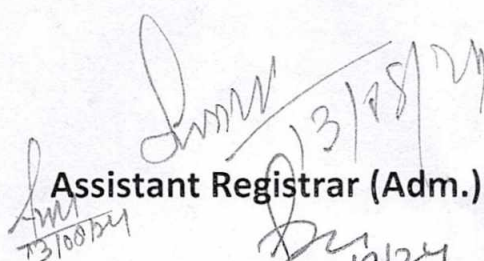
(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

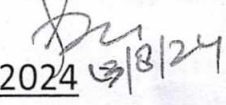
## CORRIGENDUM

"Please read Sukhvinder Singh instead of Sukhninder Singh at column No. 02 in respect of S.No. 28 in High Court Order No. 756 of 2024/RG/NG-403(I) dated 04-07-2024".

By Order,

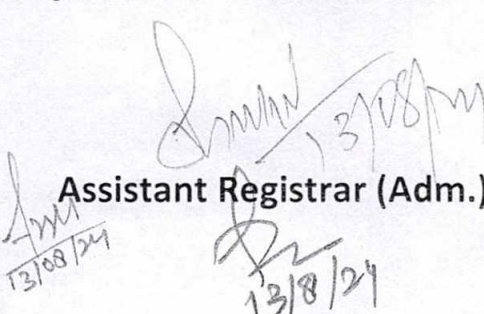
  
Assistant Registrar (Adm.)

No. 35789-815 of 2024/RG/NG-403(I)

Dated: 13-08-2024 

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice for information to His Lordship.
2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
3. Director, Judicial Academy, Moominababd, Batamaloo, Srinagar.
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar.
7. Registrar (Administration/Recruitment), High Court Main Wing, Srinagar.
8. Director, Finance, High Court of J&K and Ladakh, Srinagar.
9. Assistant Registrar (Accounts), High Court Main Wing, Srinagar
10. Accounts Officer, High Court Wing, Jammu/Srinagar  
.... for information.
11. Central Project Coordinator, e-courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
12. In-charge Library, High Court of J&K and Ladakh, Srinagar for keeping the record of the same.
13. S/Shri Sukhvinder Singh, Orderly, High Court Wing, Jammu for information.
14. Order Book.

  
Assistant Registrar (Adm.)